N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person as under :-

As per the directions of Hon'ble Shri Justice Riyaz I. Chagla the time for getting the Writ of Summons issued/lodged, in all commercial suits pertaining to His Lordship's assignments is hereby extended by a period of two weeks from the date of publication of this Notice.

Dated this 31st March, 2022

By Order,

Sd/-

(Sachin B. Bhansali)
Prothonotary and Sr. Master
High Court (O.S.), Bombay